- (ii) Under Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT), also a component of JNNURM, till 30.11.2011, an amount of Rs. 2524.58 lakh and Rs. 45756.43 lakh has been released for the States of Haryana and Uttar Pradesh respectively.
- (iii) Under a separate Urban Infrastructure Development Scheme for Satellite Towns (UIDSST) around seven mega cities, 2 projects have been approved for Sonipat in the State of Haryana at a cost of Rs. 9454.00 lakh with Central Government share Rs. 7563.20 lakh, out of which an amount of Rs. 1361.64 lakh has already been released. Similarly, 3 projects have been approved for Pilkhuwa in the State of Uttar Pradesh at a cost Rs. 6752.76 with Central Government share of Rs. 5402.21 lakh, out of which an amount of Rs. 1828.39 lakh has already been released.
- (iv) Under National Urban Sanitation Policy, an amount of Rs. 33 lakh has been released to the State of Uttar Pradesh for preparation of City Sanitation Plans for Agra, Aligarh, Gorakhpur, Bareilly, Kanpur, Ghaziabad and Jhansi.

## Collapsing of buildings in Delhi

2475. SHRI RASHEED MASOOD: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the number of persons killed in collapse of buildings in Lalita Park and Chandni Mahal in Delhi in recent past;
- (b) whether the Ministry has prepared any policy to check the recurring of such incidents;
  - (c) if so, the details thereof; and
  - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) The Municipal Corporation of Delhi (MCD) has informed that the total number of persons killed in collapse of buildings at Lalita Park and Chandni Mahal were 71 and 7, respectively.

(b) to (d) MCD has also informed that it carries out pre-monsoon survey of all the buildings under its jurisdiction to ascertain their stability and in case any building is found to be dangerous, immediate necessary action as per the provision of Delhi Municipal Corporation Act is initiated against the owner of the building.

## DDA land and parks earmarked for marriages

2476. SHRI RASHEED MASOOD: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of the land and parks in Delhi which have been given by Delhi Development Authority (DDA) for raising tents in marriages;